

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH: 'F' NEW DELHI**

**BEFORE SHRI R. K. PANDA, ACCOUNTANT MEMBER  
AND  
MS SUCHITRA KAMBLE, JUDICIAL MEMBER**

**ITA No. 2249/DEL/2016 ( A.Y 2010-11)**

Sunita Yadav 49, Hope Apartments Sector-15, Part-2 Gurgaon AACPY8080A <b>(APPELLANT)</b>	Vs	Pr. CIT(A) Gurgaon  <b>(RESPONDENT)</b>
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<b>Appellant by</b>	<b>None</b>
<b>Respondent by</b>	<b>Sh. Surender Pal Sr. DR</b>

<b>Date of Hearing</b>	<b>06.02.2019</b>
<b>Date of Pronouncement</b>	<b>07.02.2019</b>

**ORDER**

**PER SUCHITRA KAMBLE, JM**

This appeal is filed by the assessee against the order dated 29/03/2016 passed by Pr. CIT(A)- Gurgaon for Assessment Year 2010-11.

2. None appeared for the assessee when the matter was called out. However, at the time of hearing, application/letter dated 30.01.2019 was filed on behalf of the assessee stating that the assessee wants to withdraw the appeal. The Ld. Sr. DR did not have any objection if the permission to withdraw the appeal is granted to the assessee. Accordingly in view of the above factual matrix the appeal of the assessee is dismissed as withdrawn.

3. In result, appeal of the assessee is dismissed as withdrawn.

**Order pronounced in the Open Court on 07<sup>th</sup> FEBRUARY, 2019.**

Sd/-

**(R. K. PANDA)**  
**ACCOUNTANT MEMBER**

Sd/-

**(SUCHITRA KAMBLE)**  
**JUDICIAL MEMBER**

Dated: 07/02/2019  
R. Naheed

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	06.02.2019
Date on which the typed draft is placed before the dictating Member	06.02.2019
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	07.02.2019
Date on which the final order is uploaded on the website of ITAT	07.02.2019
Date on which the file goes to the Bench Clerk	07.02.2019
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	